

ly Dudri was reported to have been submerged beyond the prepared schedule of submergence. The project Administrator has ordered an inquiry into its circumstances and the causes. No case of death by drowning directly attributable to flooding of villages has been reported. Rescue and relief operations under the Contingency Plan were jointly embarked upon by the project and District Administration and relief was made available to the affected families as a mix of cash, food and shelter materials.

Review of Sardar Sarovar/Narmada Project

127. KUMARI CHANDRIKA PREMJI KENIA: Will the Minister of WATER RESOURCES be pleased to state:

(a) what is the present state of the feasibility aspect of the Sardar Sarovar/Narmada Sagar Project;

(b) whether it is a fact that a World Bank Team is likely to visit India to undertake an independent review of the Narmada Project; and

(c) if so, whether the proposed visit has been cleared by the Government and if so, the reasons which necessitated the visit?

THE MINISTER OF WATER RESOURCES (SHRI VIDYA CHARAN SHUKLA): (a) The Sardar Sarovar (Gujarat) and Narmada Sagar (Madhya Pradesh) projects have already been examined for their techno-economic viability and the Planning Commission has approved the projects for implementation in October, 1988 and September, 1989 respectively.

(b) and (c) The development of Narmada has attracted criticism in the national and international fora with specific reference to rehabilitation of the affected population and the impact on environment. In the process, the World Bank is urged by the non-governmental organisations to stop further assistance to the project. In

view of this, the Bank has commissioned an independent review of these aspects. The independent Mission has already made its first visit to India in October, 1991 for review of resettlement and rehabilitation and environmental aspects of the Sardar Sarovar Project.

Vizag Steel Project

128. KUMARI CHANDRIKA PREMJI KENIA: Will the Minister of STEEL be pleased to state:

(a) whether Government's attention has been drawn to the newsitem which appeared in the *Hindustan Times* of 22nd October, 1991 regarding the assistance sought from Private Sector such as Tatas, Birlas, Mukands, Mittals and Jindals etc. for bailing out the Vizag Steel Project; and

(b) if so, what is the reaction of Government thereto?

THE MINISTER OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Yes, Sir.

(b) There is no such proposal under consideration. Government is arranging necessary funds for completion of the project according to schedule.

Requirements of Telephones during Eighth Plan

129. KUMARI CHANDRIKA PREMJI KENIA:

SHRI MENTAY PADMANABHAM:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether during his recent visit abroad, any foreign company showed its eagerness to enter the Indian Market with modern technology to meet India's telephone requirements during the Eighth Plan period; and

(b) if so, what is the name of the Company and the terms and conditions which have been arrived at for such an offer?